


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

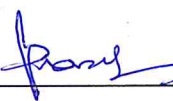
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

|                                  |                                    |
|----------------------------------|------------------------------------|
| TRANSFER PETITION NO.            |                                    |
| COMPANY PETITION/APPLICATION NO. | CP No. 84/241/HDB/2017             |
| NAME OF THE COMPANY              | Ammana Bio Pharama Ltd &(09)Others |
| NAME OF THE PETITIONER(S)        | Mr. B.R.Jayaram                    |
| NAME OF THE RESPONDENT(S)        | Ammana Bio Pharama Ltd &(09)Others |
| UNDER SECTION                    | 241                                |

Counsel for Petitioner(s):

| Name of the Counsel(s)                             | Designation            | E-mail & Telephone No. | Signature   |
|--|------------------------|------------------------|---|
| C. SHILPA representy on behalf of Y. SURYANARAYANA | counsel for Petitioner | 9849866556             |  |
|  |                        |                        |   |

Counsel for Respondent(s):

| Name of the Counsel(s)                    | Designation | E-mail & Telephone No.                         | Signature   |
|---|-------------|--|---|
| N. Harinath Prasad<br>DVAR RAO<br>R2 to 9 | Advocate    | n.harindhathprasad@rediffmail.in<br>9440234074 |  |
|   |             |  |   |

**ORDER**

Heard, Mrs. C. Shilpa learned counsel for the petitioner and Mr. N. Harinath Prasad learned counsel for the Respondent Nos. 2 to 9.

The learned counsel for the petitioner submitted that they would file a rejoinder to the counter of the respondents.

Post the case for final hearing on 27.10.2017.

  
Member (Technical)

  
Member (Judicial)